

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 239/99

Monday the 21st day of June 1999.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

M.V.Balayya
Extra Departmental Mail Man
Sub Record Office
Changanacherry.

...Applicant.

(By advocate Mr Siby J Monippally)

Versus

1. Chief Postmaster General
Thiruvananthapuram.
2. Senior Superintendent
Railway Mail Service
Thiruvananthapuram Division
Thiruvananthapuram.

...Respondents.

(By advocate Mr M.R.Suresh, ACGSC)

The application having been taken up on 21st June 1999,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

None appears for the applicant. None appeared on the previous occasion also. It appears that the applicant is not interested in prosecuting the matter further. Hence the application is dismissed ~~for~~ default and non-prosecution.

Dated 21st June 1999.


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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